

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO.233 of 1992.

Between

Dated: 17.6.1992.

M.Venkateshwarlu

Applicant

And

1. State of A.P., rep. by the Chief Secretary to Govt., Secretariat, Hyd.
2. Govt., of India, rep. by Secretary to Govt., Home Deptt., of Personnel, New Delhi.
3. Union Public Service Commission, rep. by its Secretary, New Delhi.
4. The Chief Secretary to Govt. The Selection Committee of State of A.P. for selection to I.A.S. Cadre, Secretariat, Hyd.

... Respondents

Counsel for the Applicant

: Sri. G.Vedantha Rao,

Counsel for the Respondents

: Sri. D.Panduranga Reddy, Spl. counsel for A.P. state.

: Sri. N. Bhaskara Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Roy, Judicial Member,

(Orders as per Hon'ble Mr. R.Balasubramanian, Member9 Admn.)

When this case was called, Mr. Krishnaiah on behalf of Sri. G.Vedantha Rao, learned counsel for the applicant, wanted to withdraw the case. Hence, the OA is disposed of accordingly as not pressed. No order as to costs.

Deputy Registrar (Jud.)

Copy to:-

1. Chief Secretary to Government, State of A.P., Secretariat, Hyderabad
2. Secretary to Government, Home Department of Personnel, Govt. of India, New Delhi.
3. Secretary, Union Public Service Commission, New Delhi.
4. Chief Secretary to Govt., The Selection Committee of State of A.P. for selection to I.A.S. Cadre, Secretariat, Hyd.
5. One copy to Sri. G.Vedantha Rao, advocate, Advocates Associations, A.P.A.T., Hyderabad.
6. One copy to Sri. N.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
7. One copy to Sri. D.Panduranga Rao, Spl. counsel for A.P.State.
8. One spare copy.

Rsm/-

0-17-233/92

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.

THE HON'BLE MR.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER (J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (J)

Dated: 17/6/1992

ORDER / JUDGMENT

F.A./C.A./M.A. No. -

in

O.A. No. 233/92

T.A. No.

(W.P. No.)

Admitted and interim directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

